

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

31. IA 131/2023
In
C.P. (IB)/627(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.03.2023**

Name of the Parties: M/S. Samyak Distributers
Vs
Gokul Sugar Industries Limited

SECTION 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Shyam Kapadia, Ld. Counsel for the Petitioner present. Mr. Praveen Padave, Ld. Counsel for the Respondent present.
2. Ld. Counsel for the Petitioner submits that he has received a copy of reply on Saturday evening and he needs some time to go through the same.
3. List this matter on **26.04.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)
/NP/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)